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Exhibition of South African Films

415. SHRI V. GOPALSAMY:

SHRI L. GANESAN.

SHRI CHATURANAN MISHRA

SHRI GURUDAS DAS GUPTA:

SHRI N. E. BALARAM.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

(a) whether any film of South African origin was shown exhibited in India during the last three years;

(b) if so, what are the names of the films, cities and States where these were exhibited:

(c) whether any enquiry has been conducted to find out the circumstances under which these films were allowed into India;

(d) if so, what are the details of the enquiry, and action taken thereon, and

(e) if the answer to part (c) above be in the negative, what ar_e the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL). (a) t_0 (e) N_0 Sir. However, there are allegations that the films GODS MUST BE CRAZY' anđ 'BEAUTIFUL PEOPLE' which are being have been exhibited in India had been produced in South Africa. These fiilms were certified by the Central Board of films Certification in 1972 and 1979 respectively. The applicants of these films have indicated that these films were produced in British West Indies and United States of America respectively. The Questions whether these two films were, in fact, produced in South Africa. and if so, how the import was allowed in India are being examined in consultation with the concerned authorities. An en-

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quiry under section 6 of the Cinematograph Act 1952 has been initiated in respect of these films. Notices have been issued to the applicants asking them to show-cause why the films should not be de-certified.

Inclusion of NOLDA in Delhi under NCR

416. SHRI PARVATHANENI UPEN-DRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that NCR proposals are not being implemented by some concerned States like Uttar Pradesh and Haryana for fear of centre taking over the area included in NCR;

(b) whether there is a proposal under Government's consideration to merge some areas like NOIDA in Delhi; and

(c) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Rural Housing Project

417. SHRI PARVATHANENI UPEN-DRA. Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether the Housing and Urban Development Corporation is contemplating any rural housing projects; and

(b) if so, the details of such projects, State-wise and the progress made in respect thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir.

(b) The State-wise details of the Rural Housing Schemes sanctioned by HUDCO as on 30.6.1985 are given in the enclosed statement (See below) The implementation of the Schemes is done by the concerned borrowing agencies.

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